

CA No. 402/19
Habib Ur Rehman Vs. State


19.08.2020

Matter taken up through Video Conferencing (Cisco Webex).

Present: None for appellant.

Sh. Virender Singh, Ld. Addl. PP for the State/respon-
dent.

Put up for arguments on appeal, on 03.10.2020.


(Charu Aggarwal)
ASJ-02, Central, THC, Delhi
19.08.2020.

CA No. 405/19
Habib Ur Rehman Vs. State


19.08.2020

Matter taken up through Video Conferencing (Cisco Webex).

Present: None for appellant.

Sh. Virender Singh, Ld. Addl. PP for the State/respon-
dent.

Put up for arguments on appeal, on 03.10.2020.


(Charu Aggarwal)
ASJ-02, Central, THC, Delhi
19.08.2020.

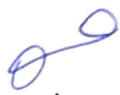
CA No.414/19
Mujeeb Ur Rehman & Anr. Vs. State

19.08.2020

Matter taken up through Video Conferencing (Cisco Webex).

Present: Both appellants with counsel Sh. Abhishek Kaushik.
Sh. Virender Singh, Ld. Addl. PP for the State/respon-
dent.

Put up for arguments on appeal, on 03.10.2020.


(Charu Aggarwal)
ASJ-02, Central, THC, Delhi
19.08.2020.

CA No.415/19

Mujeeb Ur Rehman & Anr. Vs. State

19.08.2020

Matter taken up through Video Conferencing (Cisco Webex).

Present: Both appellants with counsel Sh. Abhishek Kaushik.

Sh. Virender Singh, Ld. Addl. PP for the State/respondent.

Put up for arguments on appeal, on 03.10.2020.



(Charu Aggarwal)
ASJ-02, Central, THC, Delhi
19.08.2020.

CC No.1951/17
Sheo Ram Bodwal Vs. Sameer

19.08.2020

Matter taken up through Video Conferencing (Cisco Webex).

Present: None.

Put up on 05.10.2020.



(Charu Aggarwal)
ASJ-02, Central, THC, Delhi
19.08.2020.

CA No.419/19
Sahil Vs.State

19.08.2020

Matter taken up through Video Conferencing (Cisco Webex).

Present: None for appellant.

Sh. Virender Singh, Ld. Addl. PP for the State/respon-
dent.

Put up on 06.10.2020.



(Charu Aggarwal)
ASJ-02, Central, THC, Delhi
19.08.2020.


Cr. Rev. No. 167/20
Bharat Bhushan Rohilla Vs.State & Ors.

19.08.2020

Matter taken up through Video Conferencing (Cisco Webex).

Present: Sh. N. K. Aggarwal, Ld. Counsel for revisionist.

Notice of the revision petition be issued to the respondents on filing of PF, for 07.10.2020.


(Charu Aggarwal)
ASJ-02, Central, THC, Delhi
19.08.2020.

FIR No. 105/19
SC No. 1003/19
PS: Hauz Qazi
State Vs. Harsh @ Harsh Nirman


19.08.2020

Matter taken up through Video Conferencing (Cisco Webex).

Present: Sh. Virender Singh, Ld. Addl. PP for the State.

None for accused.

Put up for arguments on charge, on 22.09.2020.


(Charu Aggarwal)
ASJ-02, Central, THC, Delhi
19.08.2020.

FIR No. 222/14
SC No. 237/20
PS: DBG Road
State Vs. Veeru @ Bakri


19.08.2020

Matter taken up through Video Conferencing (Cisco Webex).

Present: Sh. Virender Singh, Ld. Addl. PP for the State.

None for accused.

Put up for arguments on charge, on 23.09.2020.


(Charu Aggarwal)
ASJ-02, Central, THC, Delhi
19.08.2020.

FIR No. 344/16
SC No. 29140/16
PS: Darya Ganj
State Vs. Kiran Kumar @ Lala Etc.


19.08.2020

Matter taken up through Video Conferencing (Cisco Webex).

Present: Sh. Virender Singh, Ld. Addl. PP for the State.

None for accused.

Put up for PE on 26.09.2020.


(Charu Aggarwal)
ASJ-02, Central, THC, Delhi
19.08.2020.

FIR No. 62/11
SC No. 450/18
PS: Gulabi Bagh
State Vs. Rajiv Kumar Arora & Anr.


19.08.2020

Matter taken up through Video Conferencing (Cisco Webex).

Present: Sh. Virender Singh, Ld. Addl. PP for the State.

None for accused persons.

Put up for PE on 12.10.2020.


(Charu Aggarwal)
ASJ-02, Central, THC, Delhi
19.08.2020.

FIR No. 177/17
SC No. 790/18
PS: Darya Ganj
State Vs. Mahavir Parsad Bishnoi

19.08.2020

Matter taken up through Video Conferencing (Cisco Webex).

Present: Sh. Virender Singh, Ld. Addl. PP for the State.

None for accused.

Put up for PE on 09.10.2020.



(Charu Aggarwal) .
ASJ-02, Central, THC, Delhi
19.08.2020.

FIR No. 830/15
SC No. 520/19
PS: Sarai Rohilla
State Vs. Jitender Giri

19.08.2020

Matter taken up through Video Conferencing (Cisco Webex).

Present: Sh. Virender Singh, Ld. Addl. PP for the State.

None for accused.

Put up for PE on 06.10.2020.



(Charu Aggarwal)
ASJ-02, Central, THC, Delhi
19.08.2020.

CC No. 881/19

Rajesh Kumar Sonkar Vs. O. P. Rawat

19.08.2020

Matter taken up through Video Conferencing (Cisco Webex).

Present: Sh. A. L. Tripathi, Ld. Counsel for complainant.

None for accused.

Put up for CE on 08.10.2020.



(Charu Aggarwal)
ASJ-02, Central, THC, Delhi
19.08.2020.

FIR No. 261/19
SC No. 22/20
State Vs. Soni @ Sapna


19.08.2020

Matter taken up through Video Conferencing (Cisco Webex).

Present: Sh. Virender Singh, Ld. Addl. PP for the State.

None for accused.

Put up for PE on 07.10.2020.


(Charu Aggarwal)
ASJ-02, Central, THC, Delhi
19.08.2020.

FIR No. 74/12
SC No. 27306/16
PS: Chandni Mahal
State Vs. Amna Begum Etc.


19.08.2020

Matter taken up through Video Conferencing (Cisco Webex).

Present: Sh. Virender Singh, Ld. Addl. PP for the State.

None for accused persons.

Put up for DE on 21.09.2020.


(Charu Aggarwal)
ASJ-02, Central, THC, Delhi
19.08.2020.

CA No. 358/19
Naveen Barolia Vs. Latika


19.08.2020

Matter taken up through Video Conferencing (Cisco Webex).

Present: None for appellant.

Ms. Jasmeet Kaur, Ld. Counsel for respondent.

Put up for arguments on appeal, on 07.10.2020.


(Charu Aggarwal)
ASJ-02, Central, THC, Delhi
19.08.2020.

Cr. Case No. 23/16

SEBI Vs. Alaknanda Plantation Ltd.

19.08.2020

Matter taken up through Video Conferencing (Cisco Webex).

Present: Sh. Ashish Aggarwal, Ld. Counsel for complainant/SEBI
with Sh. J. Sriniwas, AGM.

None for accused.

Put up for final arguments on 24.09.2020.



(Charu Aggarwal)
ASJ-02, Central, THC, Delhi
19.08.2020.


FIR No. 266/13
SC No. 27784/16
PS: Prasad Nagar
State Vs. Mukesh Kumar

19.08.2020

Matter taken up through Video Conferencing (Cisco Webex).

Present: Sh. Virender Singh, Ld. Addl. PP for the State.
Sh. Vineet Bhagat, Ld. Counsel for complainant.
None for accused.

Put up for final arguments on 29.09.2020.


(Charu Aggarwal)
ASJ-02, Central, THC, Delhi
19.08.2020.

CA No. 240/19

Roshan & Ors. Vs. State


19.08.2020

Matter taken up through Video Conferencing (Cisco Webex).

Present: None for appellant.

Sh. Virender Singh, Ld. Addl. PP for the State/respondent.

Put up for arguments on appeal, on 23.09.2020.


(Charu Aggarwal)
ASJ-02, Central, THC, Delhi
19.08.2020.

CA No. 277/19
Rajiv Bajaj Vs. State

19.08.2020

Matter taken up through Video Conferencing (Cisco Webex).

Present: None for appellant.

Sh. Virender Singh, Ld. Addl. PP for the State/respondent.

Put up for arguments on appeal, on 16.09.2020.



(Charu Aggarwal)
ASJ-02, Central, THC, Delhi
19.08.2020.

CA No. 464/19

Rashida Begum Vs. The State & Ors

19.08.2020


Matter taken up through Video Conferencing (Cisco Webex).

Present: None for appellant.

Sh. Virender Singh, Ld. Addl. PP for the State/respondent no. 1.

None for other respondents.

Put up for arguments with connected matters, on
03.10.2020.


(Charu Aggarwal)
ASJ-02, Central, THC, Delhi
19.08.2020.